

[Print](#)**Defective Case Register from 2025-09-04 to 2025-09-04**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-RPFAM/35561/2025	ASHOK KUMAR BEHERA	2025-09-04	good ground not furnished
2	D-WP(C)/35027/2025	NRUSINGH CH. ROUT	2025-09-04	1. Deficit court fee of Rs.12/- not paid on the petition
3	D-WP(C)/35257/2025	BIDYADHAR MANSING	2025-09-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.23 not neat and legible.
4	D-WA/34419/2025	BISWARANJAN DALAI	2025-09-04	1.Court Fee Rs-12/- payable Rs-12/- to be paid 2.C. copy of impugned order not filed. i) Legible copy of page no. 49 50 are to be filed.ii) Odia undertaking not filed. iii) Put up for SR after filling of c. copy of impugned order and removal defects.
5	D-WP(C)/35514/2025	AMIYA KUMAR CHHATOI	2025-09-04	Page nos. 20 and 21 not neat.
6	D-WP(C)/34917/2025	DR.PURUSOTTAM CHULI	2025-09-04	.Petition not correctly addressed to Honorable Court
7	D-BLAPL/26853/2025	SAPAN KUMAR LENKA	2025-09-04	P.R. no. of annex.1 in index not correct and page mark not mentioned in index.
8	D-WP(C)/35454/2025	BRAJA MOHAN SARANGI	2025-09-04	Vehicle Regd. No OD29J 3032 mentioned in the synopsis and date chart to be corrected.
9	D-WP(C)/35043/2025	MRS. RAKHI SIKDAR	2025-09-04	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Dated 5.1.2024 mentioned in Index (Anx-5) appears to be wrong
10	D-WP(C)/35765/2025	DEVI PRASAD DASH	2025-09-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.13not neat.
11	D-ABLAPL/26811/2025	SURYAKANTA DWIBEDI	2025-09-04	1. Page marking not done correctly. Page 13 marked twice.
12	D-WP(C)/35172/2025	PAMI RATH	2025-09-04	1. Parties between VERSUS not furnished in cause title.
13	D-CMAPL/35271/2025	ADV.	2025-09-04	i) Para no not correctly furnished in declarations. ii) Reference certificate not furnished. Put up for SR reg. calculation of limitation after disposal of I.A. for dispensing with c. copy of impugned order.
14	D-CRLMC/26383/2025	CHIRANJIB ROUT	2025-09-04	20-VERNACULAR CERTIFICATE NOT FURNISHED.
15	D-WP(C)/35513/2025	PRITAM KUMAR MOHANTY	2025-09-04	paragraph as per the petition not correctly numbered in declaration of the affidavit. 2.True copy of Letter dt.17.04.2023 mentioned in Index(Anx-3) and para-8 body of the petition does not tally with under Anx-3

16	D-CRLA/26879/2025	RABINDRA NATH PRUSTY	2025-09-04	Put up for S.R. after redacting the name of the victim from the appeal memo
17	D-CRLMC/26654/2025	ANIRUDHA DAS	2025-09-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration in I.A.
18	D-MACA/35175/2025	ADAM ALI KHAN	2025-09-04	Period of Delay 45 days 2.statutory deposit not made
19	D-ABLAPL/26720/2025	BHARAT BHUSAN ROUTRAY	2025-09-04	1. Annexure 7 not filed as mentioned in the Index. 2. Annexure 8 not page marked. 3. Resubmit for SR after necessary correction in the Index.
20	D-WA/34615/2025	SACHIDANDA NAYAK,A.S.C	2025-09-04	Order dtd. wrongly mention in para B at page no. 9
21	D-CONTC/35230/2025	SUBHADUTTA ROUTRAY	2025-09-04	1. IN REFERENCE CERTIFICATE W.P(C) NO. BE CORRECTED 2. IN PAGE NO.3 DATE OF JUDGEMENT 14.12.2025 BE CORRECTED 14.02.2025 3.COPY OF JUDGEMENT PASSED IN W.P(C)NO.27920/2024 BE ATTACHED TO THIS PETITION
22	D-MATA/35418/2025	ASHOK DAS	2025-09-04	Cause Title in order but marital status not furnished
23	D-WP(C)/34805/2025	ALOK KUMAR MOHANTY	2025-09-04	Occupation not mentioned in the affidavit.Signature of the Executant no-8 not tally with v.nama and cause title.
24	D-RSA/33554/2025	DAYANIDHI MOHANTY	2025-09-04	1. Period of Delay 02 days.
25	D-MACA/35466/2025	DEBASISH PATNAIK	2025-09-04	vernacular certificate not furnished
26	D-ABLAPL/26834/2025	PRASANTA KUMAR SAHOO	2025-09-04	In para 6 name of the court is mentioned as 2nd Addl. Sessions Judge, Puri instead of SDJM, Puri.
27	D-WP(C)/34830/2025	RABINDRA KUMAR SAHOO	2025-09-04	Date mentioned 16.7.10 vide annex-1 not tally with Index.Page 14 not neat
28	D-RPFAM/35326/2025	PRASANTA KUMAR SAHOO	2025-09-04	good ground not furnished
29	D-WP(C)/35906/2025	SATYA SUNDAR KANUNGO	2025-09-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fund of Rs.50/- not paid.
30	D-WP(C)/35310/2025	KRUPASINDHU SAHOO	2025-09-04	I.A.No.1/2024 mentioned in Index appears to be wrong.
31	D-CRLMA/26863/2025	SURYAKANTA DWIBEDI	2025-09-04	Put up for SR after filling of c. copy of impugned order.
32	D-MACA/35006/2025	KAPILA CHARAN NAYAK	2025-09-04	w f fund not stamped 2. it may register as WPC
33	D-ABLAPL/26764/2025	AMLAN SHAKTI PAUL	2025-09-04	1. After paragraph 6 of the application it is marked as paragraph 5 instead of 7
34	D-CRLMC/27060/2025	SMRUTI RANJAN RAO	2025-09-04	1. As per F.I.R., the name of P.S. under Annexure-2 not correctly mentioned in the cause title.
35	D-ABLAPL/26835/2025	BISWAPRAKASH MOHAPATRA	2025-09-04	Bail Application not properly page marked in the Index.

36	D-ABLAPL/26823/2025	SIDHANT KUMAR JENA	2025-09-04	.Subject Code Not Furnished .
37	D-WA/34584/2025	NIRANJAN LENKA	2025-09-04	Put up for SR after filling of c. copy of impugned order filed.
38	D-MACA/35141/2025	SOMNATH ROY	2025-09-04	further SR,after filling of c copy
39	D-WP(C)/34770/2025	CHITTA RANJAN PATTNAIK	2025-09-04	Copy of letter dt.10/10/2020 mentioned in Index(Anx-8) does not tally with Para-12 body of the petition and index anx-8.2.Page nos. 23 and 27 not neat and legible
40	D-WP(C)/34752/2025	ANJAN KUMAR BISWAL	2025-09-04	Address of Respondent no.1 not furnished in the cause title
41	D-RPFAM/35306/2025	SHYAM SUNDAR CHHUALSINGH	2025-09-04	good ground not furnished
42	D-BLAPL/26846/2025	SAPAN KUMAR LENKA	2025-09-04	14-NOT PROPERLY INDEXED. Page marked not properly.
43	D-ABLAPL/27274/2025	AMITABH NAIK	2025-09-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name Of The Filing Advocate Not In Capital Letters In The application 2. Put up for Sr there after
44	D-ABLAPL/26838/2025	CHHABI BEHERA	2025-09-04	Age of the petitioner not mentioned in the Vakalatanama.
45	D-WA/34650/2025	MANOJ KUMAR MOHANTY	2025-09-04	I) Status of the parties not furnished. ii) Para no. not correctly furnished in declaration of affidavit.
46	D-ABLAPL/26816/2025	AMLAN MOHANTY	2025-09-04	H.C.B.A.W.F.Fee Rs.50.00 not paid in V.Nama.
47	D-WP(C)/35506/2025	SASWATI MOHAPATRA	2025-09-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. C. fee of Rs.2/- not paid.
48	D-WP(C)/35054/2025	SANGRAM MISHRA	2025-09-04	Sl.no.2 mentioned in affidavit does not tally with the cause title.
49	D-WP(C)/34758/2025	SURYASNATA MOHAPATRA	2025-09-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
50	D-ABLAPL/26649/2025	ANIRUDHA DAS	2025-09-04	1. Page 15 16 and 17 are not legible properly
51	D-WP(C)/34785/2025	SURYASNATA MOHAPATRA	2025-09-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
52	D-MATA/35558/2025	NIRANJAN SINGH (1)	2025-09-04	MATA does not lie
53	D-CRLMC/26370/2025	NAGEN KUMAR BARIK	2025-09-04	Name of the petitioner not tally with cause title and c.copy of the order.Honble Court not tally with c.copy of order and cause title.I.CC case not tally with cause title and prayer person.

54	D-BLAPL/26556/2025	RAKESH KUMAR SARANGI	2025-09-04	1. G.R. case No. mentioned in the Cause Title and petition does not tally with that of rejection order.
55	D-ABLAPL/26708/2025	BHARAT BHUSAN ROUTRAY	2025-09-04	Format of Vakalatanama not proper.
56	D-MATA/35500/2025	AMIT PRASAD BOSE	2025-09-04	Period of Delay 17 days
57	D-CRLMP/26888/2025	GOPAL KRISHNA NAYAK	2025-09-04	1. Sl. no.2 not correctly furnished in affidavit. 2. Page no.9 not legible.
58	D-BLAPL/26859/2025	SUMITRA PATRA	2025-09-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. paragraphs not correct in declaration of affidavit and counsel mentioned his full name, enrolment no. and mobile no. in index and prayer.
59	D-CRLMC/26532/2025	JYOTIRMAYA SAHOO	2025-09-04	Copy of FIR not filed and as per annex.1 name of complaint not mentioned in the petition.
60	D-BLAPL/26637/2025	ADITI HOTA	2025-09-04	1. in declaration under affidavit, date of sign of deponent wrongly mentioned as 23rd September 2. Attested Annexure-1 not filled.
61	D-WP(C)/34773/2025	LALIT KUMAR MAHARANA	2025-09-04	Page nos. 47 to 50 not neat.
62	D-WA/34555/2025	NIRANJAN LENKA	2025-09-04	Put up for SR after filling of c. copy of impugned order.
63	D-ABLAPL/26839/2025	RANJIT MOHANTY	2025-09-04	1. Page marking of Index, Synopsis and Date Chart as page 9 10 and 11 be erased. 2. Name of Victim appearing in Para 2 of the Petition be redacted.
64	D-CONTC/34101/2025	ADV	2025-09-04	1. Not properly Indexed.
65	D-MATA/35460/2025	MAMATA MOHANTY	2025-09-04	Period of Delay 11 days
66	D-WP(C)/35057/2025	JITENDRA KUMAR MISHRA (2)	2025-09-04	Xerox copy of the order dtd.9.1.1996 mentioned in Index(Anx-2) and para-4 body of the petition does not tally with under Anx-2.
67	D-WP(C)/34781/2025	SOUMYA JYOTI BISWAL	2025-09-04	Page no. 53 not neat
68	D-WP(C)/35259/2025	JANAKI KANTA MAHAPATRA	2025-09-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.71 and 72 not neat and legible.2.Paragraph no not correctly furnished on declaration in I.A.
69	D-WP(C)/35070/2025	TAPAN KUMAR BISWAL	2025-09-04	Petitioner no.2 not executed in V.nama.
70	D-BLAPL/26692/2025	AJIT KUMAR DASH	2025-09-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

71	D-ABLAPL/26740/2025	BYOMAKESH TRIPATHY	2025-09-04	1. Addressing to the Court is not correctly mentioned.
72	D-WP(C)/34799/2025	MANORANJAN PADHI	2025-09-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Page no. 9 Annex-1 not exhibited.
73	D-BLAPL/26652/2025	TAPAN KUMAR MOHAPATRA	2025-09-04	Page no. 10-11 not legible.
74	D-ABLAPL/26513/2025	GYANENDRA KUMAR TRIPATHY	2025-09-04	Address of the Respondent No. 3 not mentioned in the petition.
75	D-MATA/35617/2025	GIRIJA SANKAR NAYAK	2025-09-04	Period of Delay 3 days
76	D-CRP/35603/2025	SAIBRATA RATH	2025-09-04	This may be regd. as SAO.
77	D-CMP/34879/2025	SUBHENDU KAR	2025-09-04	1.P.L.Rs of O.P No-1 3 17 and 23 not impleaded as Parties.2.O.P No-16 being died issuelessly was made party in this petition.
78	D-MACA/34993/2025	KAPILA CHARAN NAYAK	2025-09-04	w f fund 50/ not stamped it may be register as WPC
79	D-CRLMC/26548/2025	SMRUTI RANJAN ROUT	2025-09-04	1. Page no.62 not legible.
80	D-WP(C)/34969/2025	MANOJA KUMAR KHUNTIA	2025-09-04	Age of the deponent in affidavit not tally with cause title
81	D-CONTC/35089/2025	RANJAN KUMAR NAYAK	2025-09-04	Code Not Indicated 1. Reference certificate not furnished. 2. Date of disposal of I.A. petition not correctly furnished in para no.1. 2. Name of the op. no.2 not furnished in cause title.
82	D-CRLMC/26666/2025	SAROJ KUMAR ROUSTRAY	2025-09-04	1. C.Copy of I.C.C.Case No.53/2023 under Annexure-1 to be filed.
83	D-LAA/33334/2025	BIBHUTI BHUSAN MISHRA(SR. PANEL COUNSEL)	2025-09-04	Valuation and C.Fee Payable not furnished.In this connection I.A No-163/2025 filed for exemption of C.Fee till the same is assessed by the Taxing Officer U/S 5 of the C.Fee Act.Put up for further S.R after disposal of I.A.
84	D-BLAPL/25802/2025	PRAMOD KUMAR JENA	2025-09-04	CT case no. 681 mentioned in cause title does not tally with certified copy(body of the order sheet).
85	D-CMP/33884/2025	TRILOCHAN PANIGRAHI	2025-09-04	Address of O.P No-2 not mentioned in the Petition
86	D-MACA/34954/2025	SUBRAT SATPATHY	2025-09-04	statutory deposit not made
87	D-ABLAPL/26808/2025	DEEPAK KUMAR DAS	2025-09-04	20-VERNACULAR CERTIFICATE NOT FURNISHED.
88	D-MACA/35183/2025	ADAM ALI KHAN	2025-09-04	1.Period of Delay 67 days 2.statutory deposit not made
89	D-WP(C)/35779/2025	SATYAJIT MOHAPATRA (2)	2025-09-04	.Receipt Showing Serv.copy To cg not Filed.
90	D-MATA/35246/2025	MANOJ KUMAR PANDA	2025-09-04	it may be register as GUAP
91	D-WP(C)/35118/2025	GANESH PRASAD SAMAL	2025-09-04	.Subject Code Not Furnished .

92	D-MATA/34952/2025	MANAS KUMAR CHAND	2025-09-04	it will be register as RPFAM
93	D-ABLAPL/26831/2025	PRASANTA KUMAR SAHOO	2025-09-04	Name of Victim and her husband appearing in Synopsis, Para 2 and 4 of the Petition be redacted.
94	D-CRLMC/26474/2025	PRASANTA KUMAR NANDA	2025-09-04	sl.no.8 not mentioned in the petition.
95	D-ABLAPL/26770/2025	DEEPAK KU SAHOO	2025-09-04	1. G.R case no left blank in cause title ,paragraph 4 and prayer of the application
96	D-WP(C)/35493/2025	SWAPNIL ROY	2025-09-04	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Page 42 not legible.
97	D-ABLAPL/26469/2025	DEBASNAN DAS	2025-09-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. The name of the Victim name may be redacted from the synopsis.
98	D-WP(C)/35532/2025	TRILOCHAN DASH	2025-09-04	Name of the father of the petitioner wrongly mentioned in affidavit.
99	D-ABLAPL/26232/2025	BIJAY KUMAR MOHANTY	2025-09-04	1. Items in the Index not properly Serial Numbered. 2. Name of Victim appearing in Synopsis and Para 2 of the Petition be redacted.
100	D-BLAPL/26807/2025	KSHIROD KUMAR ROUT	2025-09-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. Petitioner name not correctly mentioned in the affidavit.Relationship not mentioned in the affidavit
101	D-ABLAPL/26753/2025	SUMIT LAL	2025-09-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. In declaration under affidavit, no of paragraph not furnished correctly.
102	D-CMP/34905/2025	DEVAVRAT DEVESH	2025-09-04	Page nos.187 to192 196 204 and 206 not neat.C. copy of annexure -16 not filed.
103	D-WP(C)/34790/2025	PREMANANDA MOHANTY	2025-09-04	Page 21 22 and 25 not neat.
104	D-CRLA/26577/2025	ASUTOSH TRIPATHY	2025-09-04	1-Para no.C marked as twice, 2-Occupation of deponent mentioned in affidavit in I.As. not match to each
105	D-WP(C)/34923/2025	SRINIVAS MOHANTY	2025-09-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Page mark not tally petition in connection with index.2. Paragraphs not correctly mentioned in declaration
106	D-CRLMC/25483/2025	SASHI BHUSAN PANDA (A)	2025-09-04	1. Annexures are not mentioned in CRLMC petition and put up for SR thereafter.
107	D-ABLAPL/26845/2025	TANMAYA KUMAR MOHANTY	2025-09-04	1. In declaration under affidavit, no of paragraph not furnished. 2. In declaration under affidavit, date of sign of deponent not furnished.

108	D-WP(C)/35021/2025	SANGRAM JENA	2025-09-04	1. Page Nos.27 and 28 Are not Legible.
109	D-BLAPL/26647/2025	RAJIB LOCHAN PATNAIK	2025-09-04	Certified/free copy of the rejection order not filed (Annexure-2).
110	D-CONTC/34061/2025	ADV.	2025-09-04	17-REFERENCE CERTIFICATE NOT FURNISHED.
111	D-BLAPL/26721/2025	RAMDAS ACHARY	2025-09-04	1. P.S name mentioned in the cause title is not tally with FIR copy. 2. Complete FIR copy not filled.
112	D-ABLAPL/26703/2025	ALOK KUMAR MOHAPATRA	2025-09-04	1. Items in the Index not properly Serial Numbered. 2. OHCBA Welfare Fund Rs.50 not paid.
113	D-MATA/35512/2025	BASUDEV MISHRA	2025-09-04	Period of Delay 3 days 2. petition copy not clearly visible as well as IA
114	D-MACA/35187/2025	AMIYA KUMAR MOHANTY	2025-09-04	1. Period of Delay 267 days 2. Court Fee Rs.11, 910/ payable ,paid 12/ rest amount to be paid 3.AU fee Rs 2/ not paid
115	D-CONTC/34361/2025	ADV.	2025-09-04	1. Address of the petitioner in cause title not tally with affidavit.
116	D-CRLMC/26481/2025	PARTHA SARATHI DAS	2025-09-04	C.copy of FIR not filed.
117	D-BLAPL/26555/2025	RITA SINGH	2025-09-04	. The name of the father of the petitioner No.2 in Cause title does not tally with that of Rejection order. 2.BNSS U/S not mentioned in Cause Title
118	D-WA/34519/2025	SASWAT DAS,A.G.A	2025-09-04	No authorization furnished for other appellants in affidavit.
119	D-WP(C)/35247/2025	ABANI RANJAN DAS	2025-09-04	.Receipt Showing Serv.copy To ct not Filed.
120	D-WA/34422/2025	SURYA NARAYAN PATNAIK,A.G.A	2025-09-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED No authorization furnished for the other appellants in affidavit..
121	D-BLAPL/26869/2025	ASHOK DAS	2025-09-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the victim/informant, fathers name should be deleted as per Standing order 03/2004, thereafter put up for S.R
122	D-WP(C)/33713/2025	C.ANANDA RAO	2025-09-04	1. Synopsis and date chart not mentioned in Index. 2. Photocopy of the Notice U/S 80 CPC dated 30.09.2024 send by the petitioner is filed as ANNEXURE-5 appears to be wrong in page no.9 of the petition. 3. Page no.15 Annex-1 not exhibited
123	D-BLAPL/26541/2025	AMLAN SHAKTI PAUL	2025-09-04	1. A. Fee is deficient.
124	D-ABLAPL/26774/2025	DEEPAK KU SAHOO	2025-09-04	Deponent does not authorized to swear affidavit on behalf of the other petitioners.
125	D-WA/34443/2025	SURYA NARAYAN PATANAIAK,A.G.A	2025-09-04	No authorization furnished for other appellants in affidavit.

126	D-WP(C)/35314/2025	AJAYA KUMAR BARIK	2025-09-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
127	D-BLAPL/26784/2025	BIRAJA PRASAD NANDA	2025-09-04	14-NOT PROPERLY INDEXED.
128	D-CRLREV/26514/2025	SIDHESWAR RATH	2025-09-04	1 . Good ground certificate not furnished .
129	D-MACA/35001/2025	KAPILA CHARAN NAYAK	2025-09-04	w f fund 50/ not paid 2. this may be register as W.P.C
130	D-FAO/33963/2025	SUVEN KUMAR PANI	2025-09-04	Cause Title in order but appellants no 1 and 2 are not party in present appeal
131	D-CRLMC/26547/2025	JYOTI PATNAIK	2025-09-04	1. GR case number not correctly furnished in synopsis and cause title.
132	D-WP(C)/34967/2025	SHANTI PRAKASH MOHANTY	2025-09-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. sl.nos. of paragraphs not correct in declaration of affidavit.
133	D-MATA/35338/2025	ASHOK DAS	2025-09-04	Period of Delay 14 days
134	D-CRLREV/26472/2025	JANAKI KANTA MAHAPATRA	2025-09-04	C. copy of ICC no 356/2018 not filed.
135	D-WP(C)/34988/2025	BIKRAM CHANDRA GHADAI	2025-09-04	As per index annex.1 not mentioned in the petition.
136	D-CRLMC/26453/2025	MANAS KUMAR CHAND	2025-09-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED C.copy of FIR not filed.
137	D-RPFAM/35477/2025	JAYADEBA BEHERA	2025-09-04	good ground not furnished
138	D-BLAPL/26902/2025	BISWAJIT RANJAN TRIPATHY	2025-09-04	Special Case pending before the Lower Court mentioned in the petition does not tally with the certified copy of the Rejection order.
139	D-ABLAPL/26477/2025	BIRAJA PRASAD TRIPATHY	2025-09-04	1. Undertaking for English translation of F.I.R. is not filed.
140	D-CONTC/34154/2025	SUBHADUTTA ROUSTRAY	2025-09-04	ONE NAME OF COUNSELS NOT WRITTEN IN THE V.NAMA
141	D-ABLAPL/26819/2025	AKASH BHUYAN	2025-09-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
142	D-BLAPL/26861/2025	JUDHISTHIR SAHOO	2025-09-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED D.C.fee Rs.50/- to be paid on v.nama and under taking for Hindi not furnished.
143	D-CRLMC/26881/2025	SARAT KUMAR JENA	2025-09-04	i) Date of order wrongly mention in page no 5 and prayer. ii) para no. not correctly furnished in declaration.

144	D-WP(C)/34766/2025	JAGAMOHAN PATTANAIK	2025-09-04	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED.
145	D-CONTC/34184/2025	ADV.	2025-09-04	1. Name of the Deponent mentioned in affidavit does not tally with signature.
146	D-CRLREV/26534/2025	PRAVASH CHANDRA JENA	2025-09-04	1. Good ground certificate not furnished.
147	D-WP(C)/34825/2025	DWARIKA PRASAD MOHANTY	2025-09-04	Serial no 4 I.A of the affidavit not correctly mentioned.
148	D-MACA/35134/2025	SOMNATH ROY	2025-09-04	Period of Delay 22 days 2.statutory deposit not made
149	D-MACA/35011/2025	KAPILA CHARAN NAYAK	2025-09-04	it may be register as WPC
150	D-WP(C)/34772/2025	NITYABRATA BEHURIA	2025-09-04	Page nos.81 83 87 120 not available.Page nos.89 and109 not neat.
151	D-ABLAPL/26687/2025	RAKESH BEHERA	2025-09-04	Name of victim appearing in Para 2 be redacted.
152	D-ABLAPL/26806/2025	MANAS KUMAR CHAND	2025-09-04	Page marking not proper.
153	D-BLAPL/26797/2025	SUDHANSU SEKHAR DASH	2025-09-04	Page marking not proper in Index and book mark.
154	D-WP(C)/35415/2025	BHARAT JALLI	2025-09-04	1.D.C.Fee of Rs.12/- to be paid on Cause Title. 2.Page No-14 and 15 Are not legible
155	D-WP(C)/35509/2025	PRITAM KUMAR MOHANTY	2025-09-04	I.Petition not correctly addressed to Honorable Court 2. Anx-7 wrongly mentioned at page no.33 instead of Anx-8.
156	D-ABLAPL/27273/2025	AMITABH NAIK	2025-09-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for Sr there after 2..Name Of The Filing Advocate Not In Capital Letters In The application
157	D-WP(C)/35421/2025	SUVALAXMI DEVI	2025-09-04	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
158	D-ABLAPL/26828/2025	ROHIT RANJAN RAY	2025-09-04	1. Year of ABLAPL mentioned in reference certificate not correct. 2. The date of rejection of ABLAPL 252 of 2023 and date of copy of order of Annexure 1 as mentioned in Para 1 of the petition not correct
159	D-CRLMC/26353/2025	DIBYA PRAKASH MISHRA	2025-09-04	C.Copy of the order not filed.
160	D-BLAPL/26727/2025	RAMDAS ACHARY	2025-09-04	1. In affidavit, information at Sl. No 4 wrongly furnished.
161	D-BLAPL/26725/2025	ANSHUMAN PANDA	2025-09-04	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. In address in respect of R/O as mentioned in the cause title is not tally with Rejection order.
162	D-CRLMC/26884/2025	SARAT KUMAR JENA	2025-09-04	i) Para no not correctly furnished in declaration.
163	D-BLAPL/26830/2025	JANAKI KANTA MAHAPATRA	2025-09-04	1. In Affidavit sl. 1 to 3 not filled up. 2. In cause title P.S name not furnished. 3..Subject Code Not Furnished .
164	D-ABLAPL/26781/2025	RADHARAMAN DAS NAYAK	2025-09-04	Paragraphs not properly mentioned in declaration of the affidavit
165	D-WP(C)/35497/2025	DR. BINODA KUMAR MISHRA	2025-09-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
166	D-WP(C)/35209/2025	ASHOK KUMAR MISRA	2025-09-04	Page marking not correct in index.
167	D-BLAPL/26679/2025	BIBHUTI RANJAN MOHANTY	2025-09-04	Page no. 12 not legible.
168	D-BLAPL/26578/2025	SRINIVAS MOHANTY	2025-09-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Serial no-5 of the Affidavit not correctly mentioned.Paragraph not mentioned in the affidavit.
169	D-BLAPL/27086/2025	UMA SHANKAR PATEL	2025-09-04	.Receipt Showing Serv.copy To Vigilance not Filed.
170	D-ABLAPL/26688/2025	DEEPAK KU SAHOO	2025-09-04	1. Year of PS Case mentioned in Para 2 incorrect. 2. Occupation of Deponent mentioned in Affidavit not correct as per Para 5 of the Petition.
171	D-WP(C)/34936/2025	SASHIBHUSAN DAS	2025-09-04	This case may be registered as C.M.P
172	D-ABLAPL/26804/2025	MANAS KUMAR CHAND	2025-09-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not tally with cause title and affidavit.
173	D-ARBA/34225/2025	SAMIR KUMAR MISHRA(SR. ADV.)	2025-09-04	Period of Delay 145 days delay. 2. Certificate in good ground not furnished

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 04-09-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	RVWPET/62/2023	RVWPET/62/2023	MANOJ KUMAR KHUNTIA,A.G.A	OTHERS. PERIOD OF DELAY 5 DAYS.
2	RVWPET/17/2023	RVWPET/17/2023	SANDEEP PARIDA, SR.S.C.(S AND ME)	OTHERS. LEGIBLE COPY OF PAGE NO 100 TO BE FILED